NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

MA 696 /2017 IN CSP 637/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Organic Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1 Adjubit Si

Alvolate fue Applicant

ORDER

MA 696/2017 in CSP No. 637/230-232/NCLT/MB/MAH/2017

At request of the Applicant's Counsel, list this matter on 01.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)